

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:5393  
ANSWERED ON:28.04.2003  
HARRASSMENT TO FOREIGN TOURISTS  
ALE NARENDRA

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) whether incidents of violence and frauds against foreign tourists are increasing in the country for the last three years;
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government have directed the State Governments to enact separate legislations to overcome the situation; and
- (d) if so, the details alongwith reaction of the State Governments in this regard?

**Answer**

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) and (b): Few cases of fraud against foreign tourists have been reported during the last three years. State-wise complaints received in this regard are given here under:

| Name of the State | No. of Complaints received |
|-------------------|----------------------------|
| Himachal Pradesh  | 03                         |
| Maharashtra 70    |                            |
| Rajasthan 05      |                            |
| Tamil Nadu        | 11                         |
| Uttar Pradesh     | 04                         |
| Uttaranchal 01    |                            |
| West Bengal       | 09                         |
| Delhi 11          |                            |

(c) and (d): Safety and security of the tourist is the primary responsibility of the State Government concerned. Department of Tourism, Government of India, has advised State Government to set up separate Tourist Police for this purpose. Some States like Goa, Kerala, Jammu and Kashmir, Rajasthan, Himachal Pradesh, Maharashtra and Andhra Pradesh have set up Tourist Police in their States.